

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH AT NEW DELHI**

O.A. No. 478 OF 2023

IN THE MATTER OF:
Virender Tyagi

...Applicant

Versus

State of Haryana & Ors

....Respondents

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Date:31.03.2026
Place: Gurugram



(Rahul Khurana)
(Advocate)

Counsel On behalf of Respondent No.3

9811894060

rkhuranalegal@gmail.com

**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 478 OF 2023

IN THE MATTER OF:
Virendra Tyagi

...Applicant

Versus

State of Haryana &Ors.

...Respondents

**ADDITIONAL AFFIDAVIT CUM STATUS REPORT ON BEHALF OF
RESPONDENT NO.3 - HARYANA SHEHRI VIKAS PRADHIKARAN**

MOST RESPECTFULLY SHOWETH:

I, Vaishali Singh, aged about 33 years working as Administrator, Haryana Shehri Vikas Pradhikaran, Gurugram, do hereby solemnly affirm and state as under:-

1. That I am the authorized representative of Respondent no.3 in the present matter and in my official capacity as stated above, I am well conversant with the facts and circumstances of the present matter.
2. That present reply is being filed in compliance of order dated 28.10.2025 passed by this Hon'ble Tribunal. The operative part of the order dated 28.10.2025 is reproduced as under for the kind consideration of the Hon'ble Court:-



1. Additional affidavit dated 27.10.2025 has been filed by respondent no.3- HSVP.

2. We have gone through the reply and we find the same to be materially deficient as the requisite details regarding encroachments made and also details of the area encroached upon and names of encroachers and action taken for removal of encroachments have not been given.

3. Learned counsel for respondents no. 1 to 6 seeks time to file additional response on behalf of respondent no. 3 and also response on behalf of respondent no. 1.

4. List on 01.04.2026 for further consideration.

3. That it is respectfully submitted that site in question was visited by the Survey team of the Estate Office-II, HSVP, Gurugram and Revenue department and vide report dated 31.03.2026 sent through email dated 31.03.2026, it has been submitted that the area of Khasra No. 6//26 of village Fatehpur Jharsa was demarcated and on site a pond by name of Jharsa Pond exist on the site of Khasra No. 6//26. It has been further submitted that there is one temple (39 sq. yards) and a small masonry platform (Majar) (5 sq. yards) . It has been further submitted that there are 7 Jhuggi's on the land in question.

A true translated copy of demarcation report dated 31.10.2025 received through email dated 31.10.2025



annexed herewith as Annexure R-3/1(Pg. No.)for the kind consideration of the Hon'ble Court.

The photographs of the Khasra No. 6//26 taken during the site visits on 30.03.2025 and 31.10.2025 are marked and annexed herewith as Annexure R-3/2 (Pg No.) for the kind consideration of the Hon'ble Tribunal.

4. That for the assistance of the Hon'ble Tribunal for just adjudication of the matter at hand, drone imagery of the Khasra No. 6//26 of village Fatehpur was also taken.

A copy of drone imagery dated 31.03.2206 is marked and annexed herewith as Annexure R-3/3 (Pg No.) for the kind consideration of the Hon'ble Tribunal.

5. That as far as CWP No. 10558 of 2015 titled as Bheem Singh Kasyhap & Ors Vs State of Haryana & Ors is concerned in which acquisition proceedings have been challenged qua land in question among other lands , same is now fixed for 24.08.2026 before Hon'ble Punjab & Haryana High Court, Chandigarh . It is further submitted that vide order dated 25.05.2015, Hon'ble High Court had directed parties to maintain status quo. The said order dated 25.05.2015 is still operating.



Handwritten signature in blue ink, possibly 'Kt' or similar, with a large 'X' mark over it.

A copy of order dated 25.05.2015 is annexed herewith as **Annexure R-3/4** (Pg. No.) for the kind consideration of the Hon'ble Tribunal.

6. That it is further submitted that all encroachments which have been raised after passing of status quo order dated 25.05.2015 in CWP No. 10558 of 2015 shall be removed as per law by the Estate Officer-II, HSVP, Gurugram who is custodian of the land in question through her survey team .

Date: 31.03.2026
Place: Gurugram

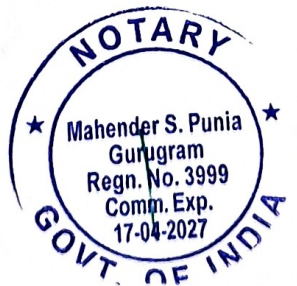
(Vaishali Singh)
Administrator, HSVP, Gurugram
On behalf of Respondent No.3

Verification

Verified at Gurugram on 31st day March, 2026 that the contents of the above reply are true and correct to my knowledge and belief derived from the official records which I believe to be correct. No part of it is false and nothing has been concealed therein.

Date:- 31.03.2026
Place: Gurugram

(Vaishali Singh)
Administrator, HSVP, Gurugram
On behalf of Respondent No.3



ATTESTED
31/03/2026
MAHENDER S. PUNIA
ADVOCATE & NOTARY
Gurugram (Haryana) India

True Translated copy**Report**

Today as per orders received from Tehsildar Wazirabad and in compliance of order of Learned Deputy Commissioner ,Gurugram received vide his office Letter No. 5738/SK-2 dated 27.03.2026 and in compliance of orders of Hon'ble National Green Tribunal , Delhi in case No. OA No. 478 of 2023 titled as Virender Tyagi Vs State of Haryana & Ors , today wdated 31.03.2026 we reached village Fatehpur Tehsil Wazirabad Mushtil /Killa No. 6//26 . The intimation in this regard had already been given through telecommunication. On spot Sh. Gaurav Yadav JE and Sh. Sunil Patwari had reached on behalf of Haryana Shehri Vikas Pradhikaran .

In the above matter , demarcation report had already been submitted before the Hon'ble Tribunal. Hon'ble Tribunal had directed for providing status of encroachments and names of encroachers which was shown as E-1 to E-4 by the DGPS Surveyor. The details of the encroachers are as under:-

S.No.	Khasra No.	Area in yards	Name of Encroachers
E-1	6//26	39 sq. ayrds	Temple Constructed by the Gram Samaj
E-2	6//26	5 sq. yards	Major of Mahant
E-3	6//26	275 sq. yards	On bund constructed by Govt. by to store water , there are jhuggi's exist Name of the encroachers areas under:- 1. Krishan S/o Suresh 2. Mahesh S/o Uday Singh 3. Krishan S/o Balbir 4. Sonu S/o Suresh 5. Chand S/o Narayan 6. Bagdu S/o Teja 7. Chand S/o Bagdu
E-4	6//26	1077 sq, yards	Haryana Shehri Vikas Pradhikaran has constructed road and Footpath

Therefore in compliance of Hon'ble Tribunal orders , the above report is submitted to Tehsildar Wazirabd for further necessary action.

-Sd-
KGO
(Halqa Wazirabad)


-SD-
Halqa Patwari


-SD-
(JE HSVP)

479

⑥
Annexure K-3/2



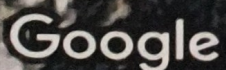
 GPS Map Camera

Gurugram, Haryana, India 


C4-103 Uniworld World Garden 2, Malibu
Towne, Sector 47, Gurugram, Haryana 122018,
India

Lat 28.427027° Long 77.042145°


Monday, 30/03/2026 04:39 PM GMT +05:30

 Google




 GPS Map Camera



Gurugram, Haryana, India 
C4-103 Uniworld World Garden 2, Malibu
Towne, Sector 47, Gurugram, Haryana 122018,
India
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 GPS Map Camera

Gurugram, Haryana, India 

Jmd Megapolis, 1127, Badshahpur Sohna Rd,
Malibu Towne, Sector 47, Gurugram, Haryana
122018, India


Lat 28.426456° Long 77.042432°

Monday, 30/03/2026 04:37 PM GMT +05:30





GPS Map Camera

Gurugram, Haryana, India 

C4-103 Uniworld World Garden 2, Malibu
Towne, Sector 47, Gurugram, Haryana 122018,
India


Lat 28.426573° Long 77.042714°

Monday, 30/03/2026 04:37 PM GMT +05:30


483

10



 GPS Map Camera



Gurugram, Haryana, India 
C2fv+w53, Uniworld Gardens 2 Rd, Malibu
Towne, Sector 47, Gurugram, Haryana 122018,
India
Lat 28.425906° Long 77.042535°
Monday, 30/03/2026 04:36 PM GMT +05:30



GPS Map Camera

Gurugram, Haryana, India 🇮🇳

C2gr+mrc Jharsa Pond, Uniworld Gardens
2 Rd, Malibu Towne, Sector 47, Gurugram,
Haryana 122018, India


Lat 28.426872° Long 77.042027°

Monday, 30/03/2026 04:39 PM GMT +05:30



Google

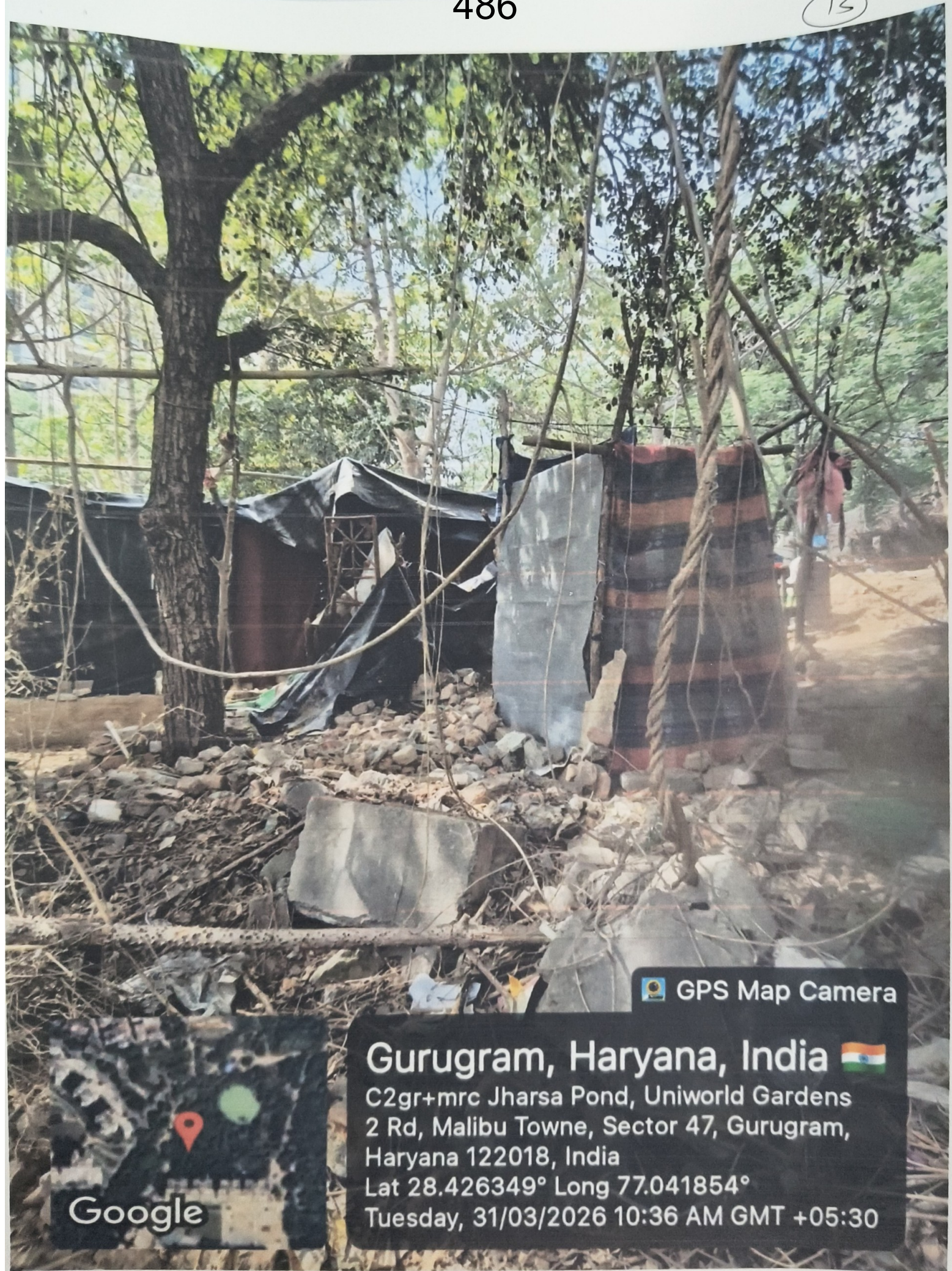
GPS Map Camera

Gurugram, Haryana, India 


C2gr+mrc Jharsa Pond, Uniworld Gardens
2 Rd, Malibu Towne, Sector 47, Gurugram,
Haryana 122018, India

Lat 28.426321° Long 77.041964°

Tuesday, 31/03/2026 10:35 AM GMT +05:30



GPS Map Camera

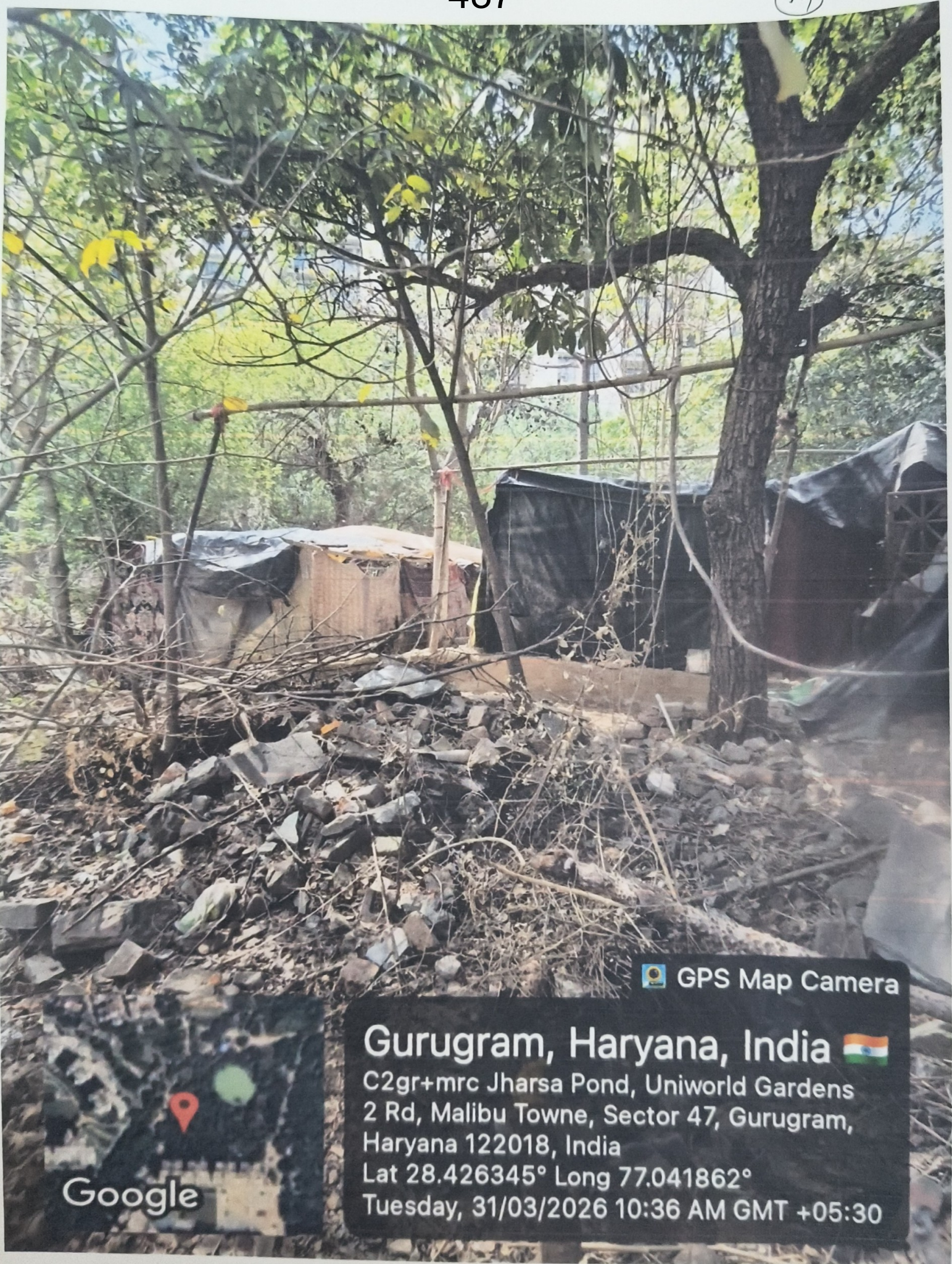
Gurugram, Haryana, India 

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2 Rd, Malibu Towne, Sector 47, Gurugram,
Haryana 122018, India


Lat 28.426349° Long 77.041854°

Tuesday, 31/03/2026 10:36 AM GMT +05:30





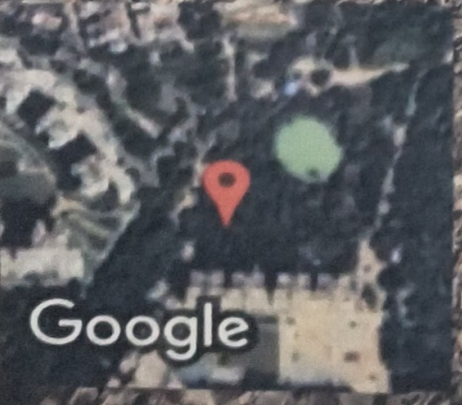
GPS Map Camera

Gurugram, Haryana, India 

C2gr+mrc Jharsa Pond, Uniworld Gardens
2 Rd, Malibu Towne, Sector 47, Gurugram,
Haryana 122018, India

Lat 28.426345° Long 77.041862°

Tuesday, 31/03/2026 10:36 AM GMT +05:30



Google

Drone Survey Plan of Mustkeel No.6 Killa No.26 Sector-47 Gurugram



Vision Engineering Consultant
 Office No. 222, Radha Palace
 Opp. Kamla Nehru park, Civil lines
 Gurgaon, Haryana- 122001
 Phone- 7290010471

Document No.	Version	Drawn By	Checked By	Date
31-03-2026	1			2025-28
31-03-2026				A-3

Scale: 1:1

North Arrow: N, E, W, S

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

162 CWP-10558-2015
BHEEM SINGH KASHYAP AND ORS.
VS
STATE OF HARYANA AND ORS.

Present: Mr.Ashish Aggarwal, Senior Advocate
with Mr.Ankit Aggarwal, Advocate
for petitioners No.37, 63 & 87.

Mr.O.P.Goyal, Senior Advocate
with Mr. R.S.Kang, Advocate
for the petitioners.

Learned counsel for the petitioners inter alia submitted that land in question is primarily being acquired with mala fide intention to benefit respondents No.9 & 10. It was urged that the petitioners are residents of that area which is being acquired illegally. They being in possession are entitled to retain the same in view of the provisions of the Right to Fair Compensation and Transparency in the Land Acquisition, Rehabilitation and Resettlement Act of 2013.

Notice of motion to the respondents for 27.07.2015.

Notice regarding stay as well.

Process *dasti* only.

In the meantime, *status quo* shall be maintained. It is, however, clarified that it shall be the responsibility of the petitioners to serve the respondents before the date fixed, failing which the interim order shall stand vacated.

(AJAY KUMAR MITTAL)
JUDGE

(REKHA MITTAL)
JUDGE

May 25, 2015.
Davinder Kumar

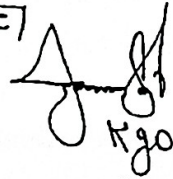
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3. मेहेम सुग उदमसिह नि. देह
4. सोबू सुग सुरेग नि. देह
5. चाँद सुग नारायण नि. देह
6. खगडु सुग तोजा नि. देह
7. चाँद सुग खगडु नि. देह

E.A


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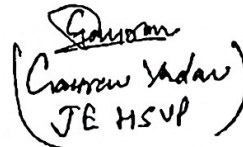
1077 वांगण हरिभावा मधरी विचार प्राम्येचरण
दारा रोड-फुटपाथ पुख्ता बना चर
प्रयोग किया जा रहा है।

उत्तर: माननीय न्यायपालिका के आदेशों की पालना करने रिपोर्ट तत्कालीन
पुख्ताबाद की सेवा में आगामी आवक प्रकृत नमोवाही हेतु रिपोर्ट लेखा
में पेश है।


H. L. Bhatnagar

हल्ला बादशाहपुर
30/3/2026


हल्ला बादशाहपुर


(H. L. Bhatnagar)
JE H.SVP